

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
AT JAMMU**

NOTICE

It is notified for the information of all concerned that COVID-19 vaccination for the members of the J & K High Court Bar Association Jammu in the age group of 18-45 years shall take place in District Court Complex, Janipur, Jammu on **19.08.2021 at 11:00 A.M.**

All the eligible members, who opt for vaccination, shall bring with them their Aadhar Cards for uploading the details in the web application for registration and certification.

All SOPs shall be strictly observed by all the concerned reporting for vaccination.

Dated :18.08.2021


18.8.21
(S.R.Gandhi)

**Registrar Judicial
High Court of J&K
Jammu.**

Copy to :

1. Worthy Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar
2. Principal Secretary to Hon'ble The Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar

....for information

3. Principal District & Sessions Judge, Jammu for information and with request to provide necessary infrastructure and staff to the vaccination teams.
4. Chairman-Presidium, J&K High Court Bar Association, Jammu with request to inform all the eligible Advocates.
5. Dy.S.P.(Security), High Court of Jammu and Kashmir and Ladakh, Jammu Wing for information and necessary action.
6. Medical Officer, High Court Dispensary, High Court Complex, Janipur, Jammu for information and necessary action.
7. NIC Co-ordinator, High Court of Jammu and Kashmir and Ladakh, Jammu Wing for uploading the same on High Court website.


18.8.21
**Registrar Judicial
High Court of J&K
Jammu.**